

[Shri P. G. Mavalankar]

Now, the Government has given reasons for this price hike on petrol and kerosene and, particularly on petrol, that it will curbe consumption and that they have taken this step as a measure of reducing deficit financing. Two or three Ministers both in the House and the Government spokesmen outside have been talking about strengthening the public transport. I would like the Government to tell us whether they are going to do anything in that regard....

MR. CHAIRMAN: Mr. Mavalankar, just a minute.

The Home Minister is to lay a Paper on the Table of the House.

16.54 hrs.

PAPERS LAID ON THE TABLE—
Contd.

REVOCATION OF PROCLAMATION IN RELATION TO THE STATE OF ANDHRA PRADESH

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT): Sir, I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) dated the 10th December, 1972 issued by the President under clause (2) of article 356 of the Constitution revoking the Proclamation issued by him on the 18th January, 1973 in relation to the State of Andhra Pradesh, published in Notification No. G.S.R. 518 (E) in Gazette of India dated the 10th December, 1973, under article 356(3) of the Constitution. [Placed in Library. See No. LT-596/73.]

16.55 hrs.

STATUTORY RESOLUTION RE. DISAPPROVAL OF THE CENTRAL EXCISES AND SALT (AMENDMENT) ORDINANCE, 1973 AND CENTRAL EXCISES AND SALT (SECOND AMENDMENT) BILL—
Contd.

SHRI P. G. MAVALANKAR (Ahmedabad): The Home Minister's statement shows how this Government goes on declaring Emergency and withdrawing Emergency whenever they like. They take everything very conveniently and from a very narrow party angle.

But let me continue my arguments. I want the Government to tell us what is their expectation of the reduction in consumption of petrol by the kind of price they have announced. Secondly, to what extent will this help in meeting deficit financing? Will the Minister also tell us whether this is the kind of weapon that he is going to use again and again whenever there is an increase in deficit financing? I am quite sure that he will not be able to come to the House and say that he has been successful in reducing deficit financing. He will give more reasons—and from his point of view 'valid' reasons—as to why he could not stop deficit financing, printing of more currency notes. He will go on printing more and more currency notes and come to this House again and again to use it as an excuse for price hike as he has done in the present case. He just goes on saying, I could not help; I have to foot the Bill; do you want the poor people to go without food? Therefore, I must go on printing notes.' And because he goes on printing more and more currency notes, he tries to find new methods of reducing deficit financing as he has done in the case of petrol hike.

Moreover, I want the Minister to tell us as to what is the precise policy of the Government with regard to public transport. In the Capital of India, New Delhi and Delhi, we find that the public transport is ut-